

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 26.04.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/77/9/AMR/ 2021	Admitted	9 of IBC	Pattabhi Enterprises Vs Blue Park Sea foods Private Limited
	IA(IBC)/107/2024	U/s 60(5) of IBC, 2016 r/w Rule 11 of NCLT Rules, 2016	ITC Limited - Agri Business Division Vs Mr. Rajesh Chillale, RP of Blue Park Sea foods Private Limited
	IA(IBC)/399/2023	U/s 60(5) of IBC, 2016 r/w Rule 11 of NCLT Rules, 2016	Sri. Rajesh Chillale, RP of Blue Park Sea Foods Pvt. Ltd Vs. Andhra Pradesh Central Power Distribution Corporation Limited
	IA(IBC)/362/2023	U/s 60(5) of IBC, 2016 r/w Rule 11 of NCLT Rules, 2016	Mr. Rajesh Chillale, RP of Blue Park Sea foods Private Limited Vs. ITC Agro Limited
	IA(IBC)/214/2023	Sec 66 of IBC	Shri Rajesh Chillale, RP Vs. Voleti Venkata Ramesh & 2 others, Suspended Directors of M/s Blue Park Sea foods Private Limited
	IA(IBC)/44/2023	19(2) of IBC	Mr. Rajesh Chillale, RP of Blue Park Sea Foods Private Limited Vs. Mr. Hemant Naga Kumar Nerella & 2 others

ORDER

IA (IBC)/107/2024:

Present: Mr. J. Raghu, Ld. Counsel for the Applicant.

Ms. Uditā Miyan, Proxy counsel on behalf of the Respondent takes notice and seeks time to file counter. For filing vakalat and counter, list the matter on 05.06.2024.

IA (IBC)/399/2023:

Present: Ms. Uditā Miyan, Proxy counsel for the Applicant.

None appears for the Respondent.

Hence. Respondent is set ex-parte. Pleadings stands completed. For hearing, list the matter on 05.06.2024.

Sd/

Sd/

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IA (IBC)/362/2023:

Present: Ms. Udita Miyan, Proxy counsel for the Applicant.
Mr. J. Raghu, Ld. Counsel for the Respondent.

Pleadings are completed. For hearing, list the matter on 05.06.2024.

IA (IBC)/214/2023:

Present: Ms. Udita Miyan, Proxy counsel for the Applicant.

Vakalat on behalf of R1 to R3 not filed. For filing Vakalat on behalf of R1 to R3, list the matter on 07.05.2024 as a last chance.

IA (IBC)/44/2023:

Present: Mr. G. Kalyan Chakravarthy, Ld. Counsel for the Applicant.
Ms. Akhila, Proxy counsel for the Respondent.

Pleadings are completed. For hearing, list the matter on 07.05.2024.

Sd/-

SANJAY PURI
MEMBER (TECHNICAL)

Sd/-

RAJEEV BHARDWAJ
MEMBER (JUDICIAL)